

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NOS. 391 & 392 OF 2015 IN  
DFR NO. 1474 OF 2015**

**Dated : 18<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jharkhand Urjua Sancharan Nigam Ltd. & Ors. .... Appellant (s)  
Versus  
M/s. Kohinoor Power Pvt. Ltd. & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Navin Kumar  
Mr. Aabhas Parimal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.2

**ORDER**

**IA NOS. 391 & 392 OF 2015  
(*Appls. for condonation of delay in filing & re-filing the appeal*)**

Learned counsel for the Applicant/Appellant states that he will be filing affidavit of service by tomorrow.

List the matter on **26.11.2015.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**